the selected villages are dose to the district headquarters which has helped in excecution and monitoring of the programme. Proximity to urban centres has made the supply of inputs and marketing of products somewhat easier.

Funds for Rural Housing Scheme

- *313. SHRI RAHASBIHARI BARIK: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:
- (a) the details of the Centrally sponsored Rural Housing Scheme launched in different States: and
- (b) the details of funds allocated to different States for launching those schemes during the Eighth Five Year Plan; year-wise?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI YERRAN NAIDU K.) (a) and (b): The Centrally Sponsored Rural Housing Scheme was launched during the year 1993-94 with an objective to strengthen and enhance efforts of the various State Governments to provide housing for the people belonging to weaker sections of the society and those below poverty line living in rural areas. Under the scheme funds were provided to the State Governments to the extent of 50% of the total allocation made by them since 1992-93. Financial details of the scheme are given in the statement laid on the Table of the House (see below). The scheme has since been merged with the Indira Awas Yo-jana.

Statement

Under the Centrally Sponsored Rural Housing Scheme assistance of Rs. 12,000 was provided for construction of new houses, Rs. 6,000 for upgradation of houses and Rs. 2,700 for development of sites and services such as sanitary latrine, smokeless chulah, drainage and other essential civic amenities. Participation of beneficiaries in development, upgradation and construction of their own houses to

the minimum extent of 10% of the cost was insisted upon. Under the scheme, central share of subsidy was limited to 45% of the unit cost, as stated above, and Central assistance at the rate of Rs. 5,400 for construction of a new house, Rs. 2,700 for upgradation of house and Rs. 1,350 for sites and services was provided.

To streamline the various schemes being implemented by the Ministry, the Centrally Sponsored Rural Housing Scheme has been merged with the Indira Awas Yojana w.e.f. 1.1.96.

(b) Under the Centrally Sponsored Rural Housing Scheme, during 1993-94 an amount of Rs. 11 crores has been released to various States as under:—

1.	Bihar	700.00 lakhs
2.	Gujarat .	176.00 lakhs
3.	Orissa	206.50 lakhs
4.	Tripura	15.00 lakhs
5.	Rajasthan	2.50 lakhs

1100.00 lakhs

During the year 1994-95, an amount of Rs. 30.00 crores have been released as per the details given below:—

1. Rajasthan	133.90 lakhs
2. Tamil Nadu	15.00 lakhs
3. Himachal Pradesh	8.38 lakhs
4. Karnataka	770.90 lakhs
5. Orissa	397.75 lakhs
6. Andhra Pradesh	292.59 lakhs
7. Tripura	100.00 lakhs
8. Gujarat	495.10 lakhs
9. Jammu & Kashmir	11.16 lakhs
10. Maharashtra	5.50 lakhs
11. Kerala	769.72 lakhs
	3000.00 lakhs

Higher Equity to National Grid Corporation of U.K. in PGC of India

*314. PROF. NAUNIHAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the National Grid Corporation of U.K. wants a 70% equity in the